



आयकर अपीलीय अधिकरण "सी" न्यायपीठ मुंबई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
"C" BENCH, MUMBAI

श्री शक्तिजीत दे, न्यायिक सदस्य एवं
 श्री मनोज कुमार अग्रवाल, लेखक सदस्य के समक्ष।
BEFORE SHRI SAKTIJIT DEY, JM AND
SHRI MANOJ KUMAR AGGARWAL, AM

आयकर अपील सं./ I.T.A. No.3461/Mum/2018
 (निर्धारण वर्ष / Assessment Year: 2013-14)

India Medtronic Private Limited 1241, Solitaire Corporate Park Bldg. No.12, 4 th Floor Andheri-Ghatkopar Link Road Andheri (E), Mumbai-400 093.	बनाम/ Vs.	Assistant Commissioner of Income Tax -10(1)(1) Room No.209, Aaykar Bhavan Mumbai-400 020.
स्थायी लेखासं./जीआइआरसं./PAN/GIR No. AAACI-4227-Q		
(अपीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)
Assessee by	:	Shri Nikhil Tiwary-Ld.AR
Department by	:	Shri Awanghi Gimson-Ld. CIT DR
सुनवाई की तारीख/ Date of Hearing	:	13/05/2019
घोषणा की तारीख / Date of Pronouncement	:	16/05/2019

आदेश / O R D E R

Per Manoj Kumar Aggarwal (Accountant Member):-

1. Aforesaid appeal by assessee for Assessment Year [AY] 2013-14 contest the order passed by Ld. Assistant Commissioner of Income Tax-10(1)(1), Mumbai u/s 154 of the Act pursuant to order passed by Hon'ble Dispute Resolution Panel-I under Rule 13 of the Income Tax (Dispute Resolution Panel) Rules, 2009 on certain grounds of appeal.



2. The Ld. Authorized Representative for assessee, at the outset, placed a brief note on record to submit that the assessee wishes to withdraw the stated appeal in view of the fact that adequate relief has already been granted by the Tribunal vide ITA No. 601/Mum/2018 order dated 08/05/2019 in an appeal filed by the assessee against final assessment order passed u/s 143(3) r.w.s. 144C(13). In view of the same, the issue under appeal becomes merely academic in nature. The Ld. CIT-DR raised no objection against withdrawal of the appeal.

3. In view of the stated submissions, the appeal stands dismissed as withdrawn.

Order pronounced in the open court on 16/05/2019.

Sd/-
(Saktijit Dey)
न्यायिक सदस्य / **Judicial Member**

Sd/-
(Manoj Kumar Aggarwal)
लेखा सदस्य / **Accountant Member**

मुंबई Mumbai; दिनांक Dated : 16/05/2019
Sr.PS:-Jaisy Varghese

आदेश की प्रतिलिपि □ ग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT- concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

आदेशानुसार/ BY ORDER,

उप/सहायकपंजीकार (Dy./Asstt.Registrar)
आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai